

T/BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO. 170/00063/2016

IN

ORIGINAL APPLICATION NO.170/00768/2015

DATED THIS THE 25<sup>TH</sup> DAY OF JUNE, 2018**HON'BLE DR.K.B.SURESH, MEMBER (J)****HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

Vasundara Dharmaraj  
W/o Shri Dharmaraj  
Aged 52 years  
Head of the Department  
(now under orders of compulsory retirement)  
Institute of Hotel Management  
Catering – Technology & Applied Nutrition,  
S.J.P. Campus, Near SKSJT Boys Hostel  
K.R. Circle, Bangalore – 560 001  
R/at No. 254, 15<sup>th</sup> Main Road,  
Raj Mahal Vilas Extension,  
Bangalore – 560 080.

.....Petitioner

(By Advocate Shri.P.M.Nayak)

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Vs.

1. Shri V.R. Venkatadri  
The Principal,  
Institute of Hotel Management  
Catering – Technology & Applied Nutrition,  
S.J.P. Campus, Near SKSJT Boys Hostel  
K.R. Circle, Bangalore – 560 001

2. Shri Pradeep Singh Karola, I.A.S.  
Former Chairman of the Board of Governors,  
Institute of Hotel Management  
Catering – Technology & Applied Nutrition,  
Bangalore – 560 001.  
Now the Managing Director BMRCLtd,  
3<sup>rd</sup> Floor, BMTC Complex  
Shanthi Nagar,  
Bangalore – 560 027

3. Dr. Rajkumar Khatri, I.A.S.  
Principal Secretary,  
Department of Tourism,  
Government of Karnataka  
Room No. 4, Ground Floor, Vikasa Soudha,  
Dr. Ambedkar Veedhi, Bangalore – 560 001  
& Chairman of the Board of Governors,  
Institute of Hotel Management  
Catering – Technology & Applied Nutrition,  
Bangalore – 560 001.

4. Smt. Padmavathi,  
Special Officer Ex Officio,  
Deputy Secretary (Pension)  
Finance Department,  
Government of Karnataka,  
M.S. Buildings, AmbedkarVeedhi,  
Bangalore – 560 001.  
Member, Board of Governors,  
Institute of Hotel Management,  
Catering Technology & Applied Nutrition,  
Bangalore 560 001

5. Shri H U Talawar,  
Director, Department of Technical Education  
Tantric Shikshan Bhavan,  
Palace Road, Bangalore – 560 001  
Member of the Board of Governors,  
Institute of Hotel Management, Catering

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Technology & Applied Nutrition,  
Bangalore – 560 001

6. Shri Ramiah Daniels  
Director, Hospitality Paradigm  
& Industry Expert,  
K440, Brigade Courtyard, Jalahalli,  
HMT Township, Bangalore – 560 022  
Member of the Board of Governors,  
Institute of Hotel Management, Catering  
Technology & Applied Nutrition,  
Bangalore – 560 001

....Respondents

(By Shri R. Muralidharan, Counsel for Respondent No. 1 &  
Shri S. Prakash Shetty, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Shri Rajkumar Khatri, Principal Secretary, Higher Education is present in the Court and submits that the applicant had been granted the benefit. The order is complied with.

2. Therefore the CP is dismissed. Notices are discharged. No order as to costs.

(PRASANNA KUMAR PRADHAN)

(DR.K.B.SURESH)

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MEMBER (A)

MEMBER (J)

/ksk/

**Annexures referred to by the petitioner in CP No. 170/0063/2016****Annexure-C1:** Copy of the order dated 08.10.2015 in OA No. 768/2015**Annexure-C2:** Copy of the letter dated 23.10.2015 by the petitioner to the first respondent.**Annexure-C3:** Copy of the letter dated 28.10.2015 by the first respondent**Annexure-C4:** Copy of the letter dated 02.11.2015 by the petitioner to the second respondent**Annexure-C5:** Copy of the order of Hon'ble High Court in Writ Petition No. 45936/2015 dated 24.11.2015

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**Annexure-C6:** Copy of the letter dated 07.12.2015 by the petitioner to the second respondent

**Annexure-C7:** Copy of the letter dated 18.12.2015 by the petitioner to the second respondent

**Annexure-C8:** Copy of the letter dated 31.12.2015 by the first respondent.

**Annexure-C9:** Copy of the Hon'ble High Court order dated 17.02.2016 in Writ Petition No. 21056/2015

**Annexure-C10:** Copy of the letter dated 29.02.2016 by the petitioner to the second respondent

**Annexure-C11:** Copy of the Hon'ble High Court order dated 19.02.2016 in I.A. No 1/2016 in Writ Petition No. 45936/2015

**Annexure-C12:** Copy of the letter dated 11.04.2016 by the petitioner to the third respondent.

#### **Annexures referred in Reply Statement**

**Annexure-CR1:** Copy of the interim order in Writ Petition No. 21056/2015

**Annexure-CR2:** Copy of the interim order in Writ Petition No. 21056/2015

**Annexure-CR3:** Copy of the modified order dated 24.11.2015 in Writ Petition No. 45936/2015

**Annexure-CR4:** Copy of the order granting time to complete inquiry

**Annexure-CR5:** Copy of the modified order in Writ Petition No. 21056/2015

#### **Annexures referred in MA 245/2017 for production of additional documents**

**Annexure-A13:** Copy of the proceedings of the special meeting of the Board of Governors held on 09.06.2016

**Annexure-A14:** Copy of the proceedings of the special meeting of the Board of Governors held on 15.09.2016

**Annexure-A15:** Copy of the order dated 15.09.2016 by the Secretary of the Board of Governors of the IHM, Catering Technology & Applied Nutrition.

